

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.25 of 2013 and IA No. 41 of 2013**

**Dated: 5<sup>th</sup> March, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Gujarat State Petronet Ltd. .... Appellant (s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board ... Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Piyush Joshi  
Ms. Sumiti Yadava

Counsel for the Respondent(s): Mr. Saurav Agrawal  
Mr. Ashish Tiwari and  
Ms. Sonali Malhotra for R-1

**ORDER**

We have heard the Learned Counsel for the Board. Post the matter on **14.03.2014** for further submission.

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

pr/rt